



NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीय कंपनी विधि अधिकरण

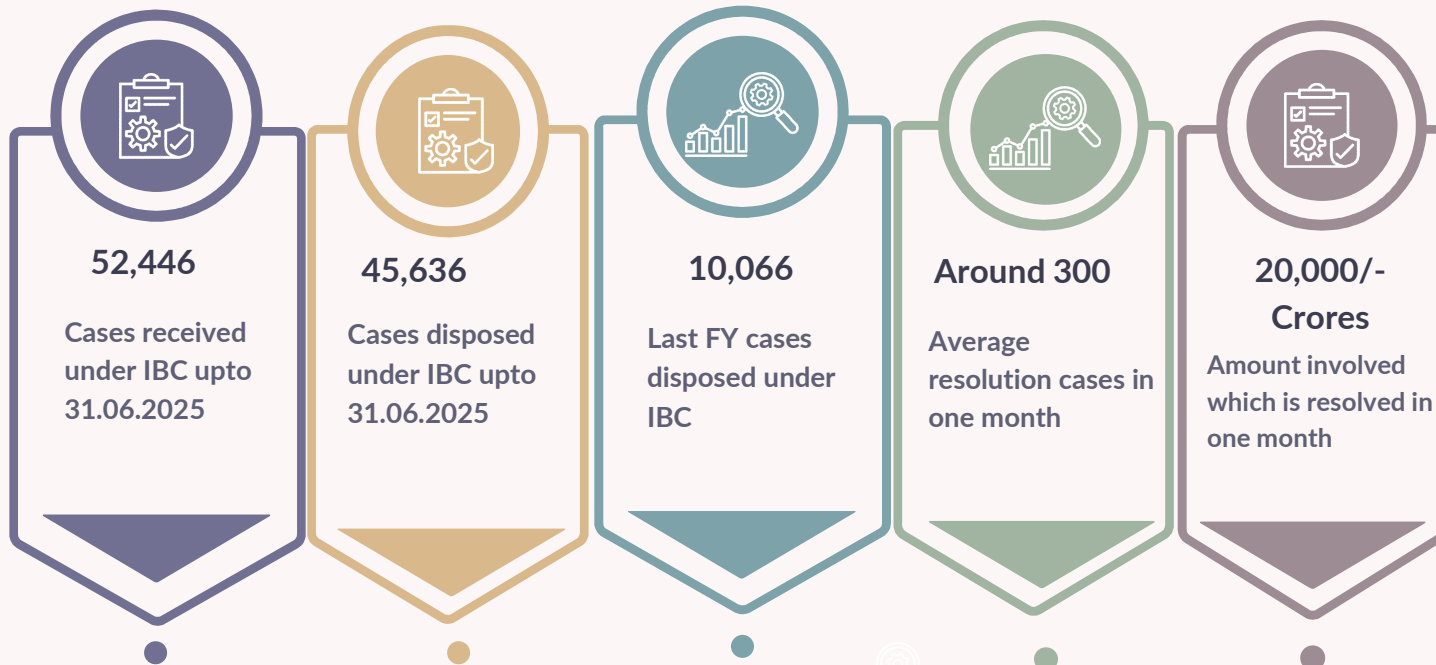
**NCLT PERFORMANCE**

**AND**

**IMPACT OF IBC ON INDIAN ECONOMY**

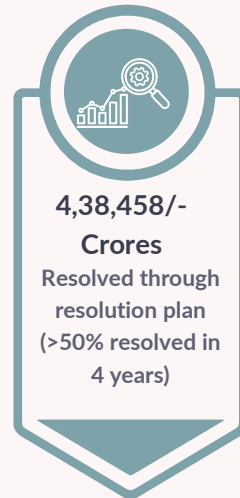
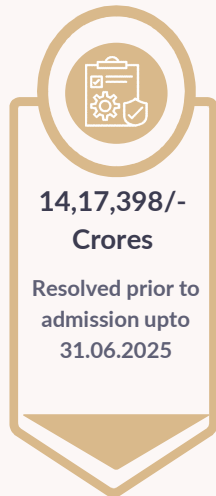
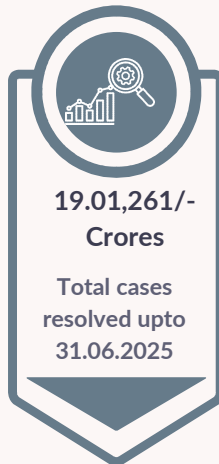
# NCLT PERFORMANCE

## IMPACT OF IBC ON ECONOMY

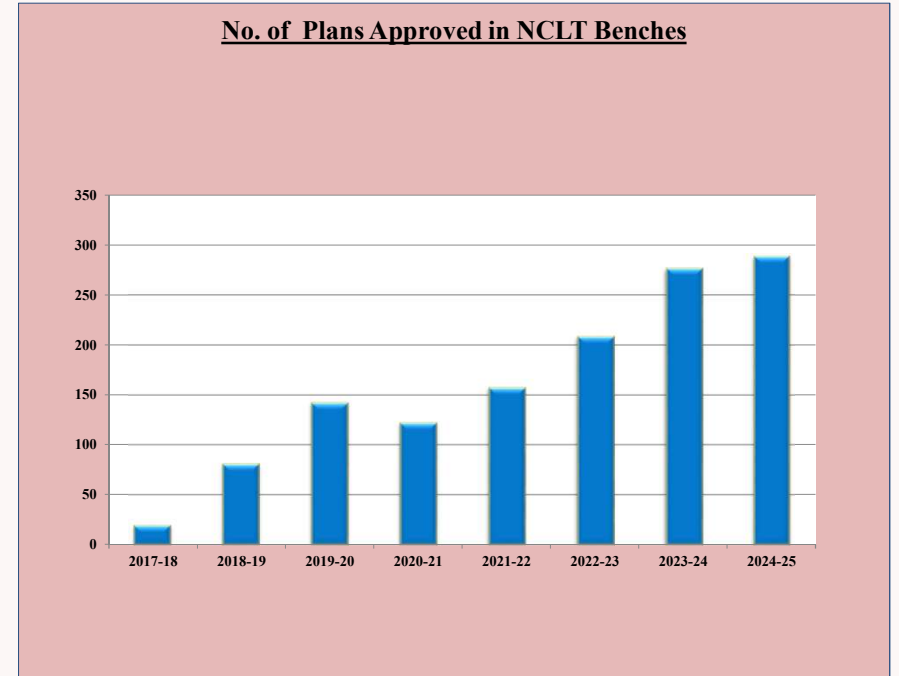


## NCLT PERFORMANCE

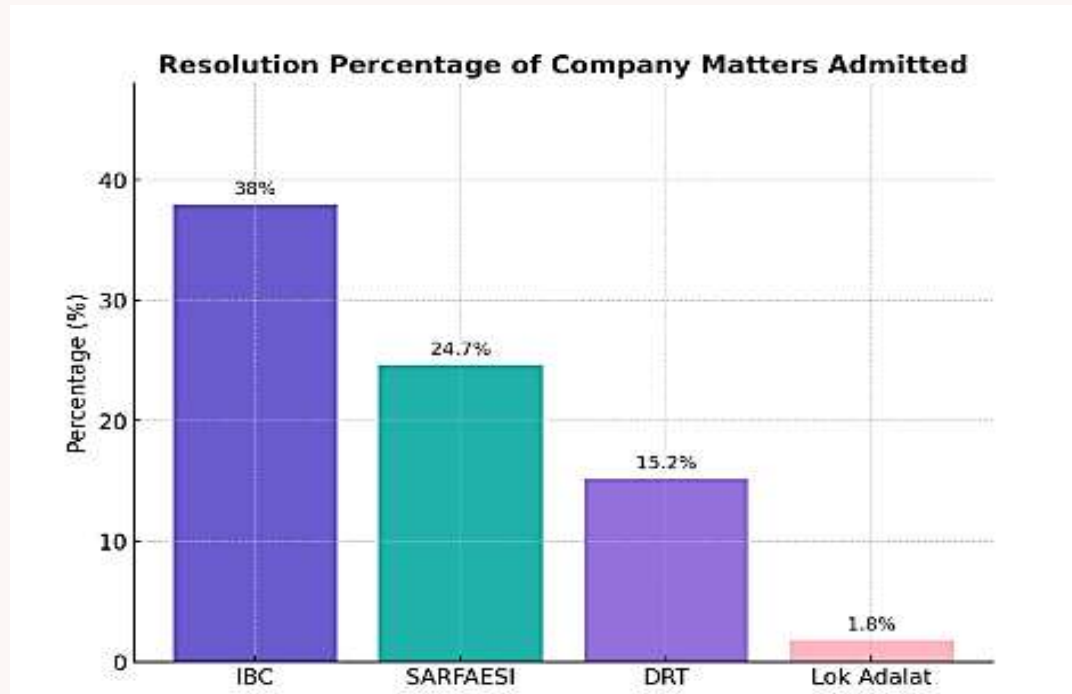
### IMPACT OF IBC ON ECONOMY



<b>NATIONAL COMPANY LAW TRIBUNAL</b>			
<b>IBC Performance- Number of Resolutions Plans</b>			
<b>S. No.</b>	<b>Year</b>	<b>No. of Plans Approved in NCLT Benches</b>	<b>Approved Amount in Plans (in Cr.)</b>
1	2017-18	19	₹ 3,225
2	2018-19	81	₹ 1,19,993
3	2019-20	142	₹ 59,993
4	2020-21	122	₹ 32,533
5	2021-22	157	₹ 51,041
6	2022-23	208	₹ 60,842
7	2023-24	276	₹ 47,485
8	2024-25	288	₹ 54,759
<b>Total</b>		<b>1,293</b>	<b>₹ 4,29,871</b>

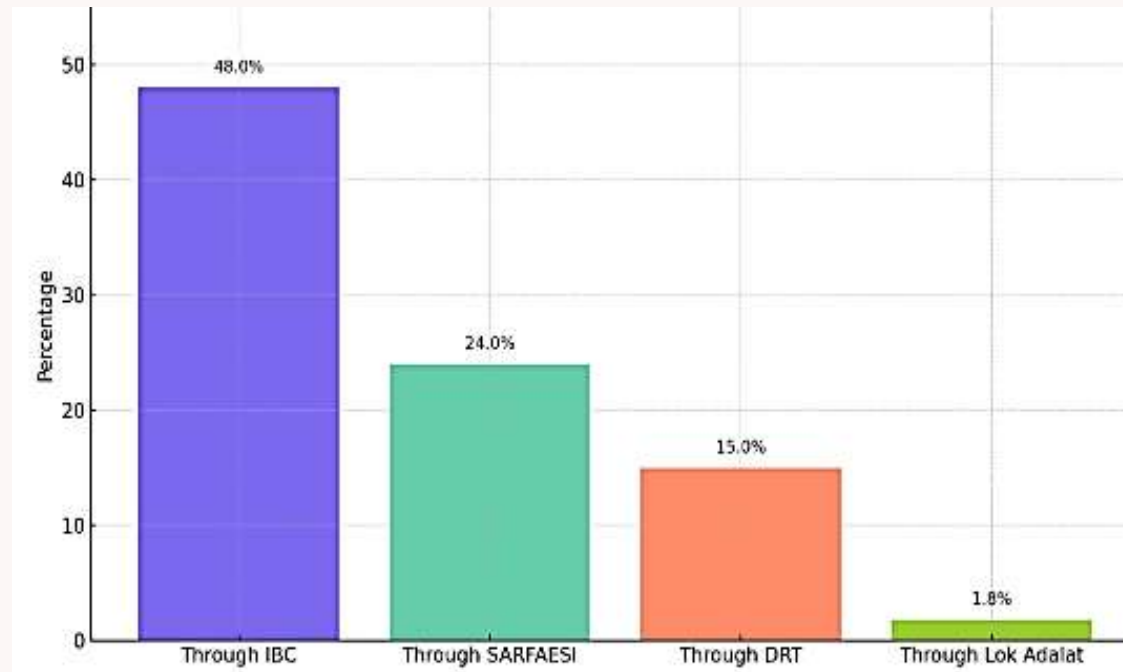


## **RESOLUTION PERCENTAGE OF COMPANY MATTERS ADMITTED**



**SOURCE: RBI & IBBI**

### NPA OF SCB - RECOVERY RATE



**SOURCE: RBI & IBBI**

## CRISIL RATING AGENCY ON IBC (JULY, 2025)



**Debt resolution of total debt of Rs. 26 lakh crores including direct debt resolution of debt of Rs. 12 lakh crores.**



**Settlement of 30,000 cases with Rs. 14 lakh crore debt.**

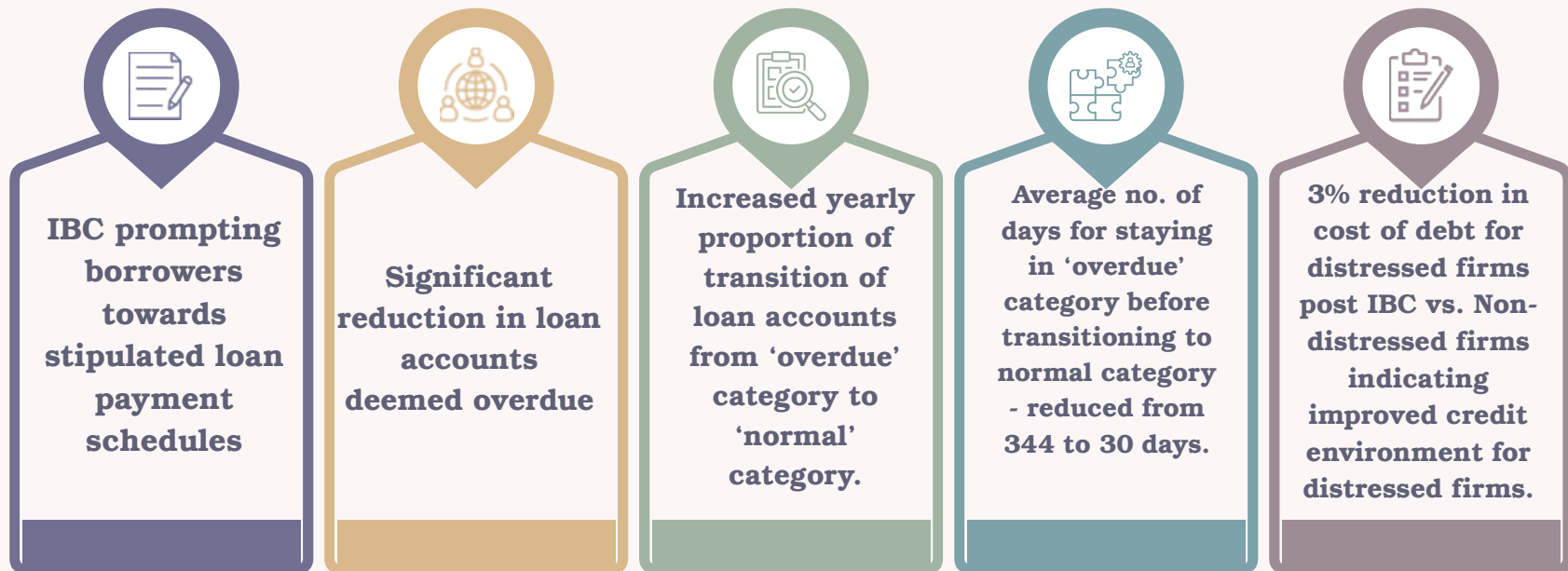


**Average recovery rate under IBC at 35% compared to 22% under SARFAESI and 7% under DRT.**



**IBC revitalizing credit markets, safeguarding employment and elevating corporate governance standards.**

## **IIM BANGARORE STUDY (MAY, 2025)**



**IIM AHMEDABAD STUDY (AUGUST, 2023)**  
**PERFORMANCE OF FIRMS POST RESOLUTION**



1

**76%  
increase in  
average  
sales.**



2

**Improved  
EBITDA and  
net margins.**



3

**50%  
increase in  
average  
total assets.**



4

**130%  
increase in  
average  
CAPEX.**



5

**Convergence  
in  
profitability  
ratios with  
benchmark  
averages.**



6

**Overall  
increase in  
aggregate  
market  
valuation by  
3 times.**



7

**Improved  
liquidity by  
80%**



8

**50% increase  
in average  
employee  
expenses in  
resolved firms  
in 3 years  
post  
resolution.**



9

**Total  
employment  
shows  
substantial  
increase across  
firms in post  
resolution  
period.**

## **Disclaimer**

- 1. Data is collated from the Reports published by IBBI, RBI, IIM Ahmedabad, IIM Bangalore and CRISIL.***
- 2. Data is subject to revision based on input & if necessary.***
- 3. Any inadvertent error may be brought to the notice of Registrar, NCLT.***